

(V)
CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2280/2000
New Delhi, this the 24th day of September, 2001

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Smt. Asha Kumari,
Group 'D' Employee
(Under orders of transfer),
W/o Shri Shyam Behari,
R/o Quarter No.1/1,
Kendriya Vidyalaya Staff Quarters,
Kendriya Vidyalaya No.1,
Air Force Station,
AGRA - 282008.

(By Advocate: Sh. D.N.Sharma) ...Applicant

- Versus

1. Union of India,
Through the Secretary to the
Govt. of India,
Ministry of Human Resources Development,
Govt. of India,
New Delhi.
2. The Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi- 110016.
3. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office,
Sector 'J', Aliganj,
LUCKNOW- 226024.
4. The Principal,
Kendriya Vidyalaya No.1,
Air Force Station,
AGRA- 282008.
5. The Principal,
Kendriya Vidyalaya,
BAAD, MATHURA (U.P.).

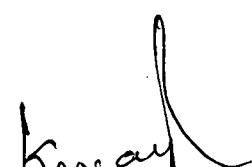
(By Advocate: Sh. H.Jayaram proxy for
Sh. S.Rajappa) ...Respondents

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant seeks to withdraw the
OA. The same is dismissed as withdrawn.

'sd'


(KULDIP SINGH)
Member (J)